GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3578

TO BE ANSWERED ON THE 10^{TH} AUGUST, 2021/ SRAVANA 19, 1943 (SAKA)
UNIFORM SYSTEM FOR PROSECUTION

3578. SHRI RAJMOHAN UNNITHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any plan to introduce a uniform system of prosecution in the country; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) & (b): Existing laws have adequate provisions for prosecution relating to various offences. However, amendment in criminal laws is a continuous process and the Government is aware that it has to be in line with the social changes.
